

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1340(KB)2018
IA(I.B.C)/547(KB)2023, IA(I.B.C)/2048(KB)2023,
IA(I.B.C)/1806(KB)2023, IVN.P (IBC)/16(KB)2023,
IA(I.B.C)/1069(KB)2023, IA(I.B.C)/1081(KB)2023,
IA(I.B.C)/854(KB)2020, IA(I.B.C)/971(KB)2022,
IA(I.B.C)/488(KB)2021, IA(I.B.C)/1073(KB)2021,
IA(I.B.C)/333(KB)2021, IA(I.B.C)/40(KB)2021,
IA(I.B.C)/1109(KB)2020, IA(I.B.C)/259(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	JINDAL STEEL & POWER LIMITED VS BHARAT NRE COKE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. C. A. Sinna, Adv.] For the Applicant in Suraksha Assets.
Mr. Rajib Ghosh, Adv.]

Mr. Joy Saha, Sr. Adv.] For the Liquidator of
Ms. Jayati Chowdhury, Adv.] BHARAT NRE COKE LIMITED
Mr. Tanish Ganeriwala, Adv.]
Ms. Sucheta Mitra, Adv.]
Ms. Priya Malakar, Adv.]
Mr. Arjun Asthana, Adv.]
Mr. Rishav Dutt, Adv.]
Mrs. Debarati Das, Adv.]
Mr. Sumit Binani] Liquidator-in-person.
Ms. Varsha Bagri] Liquidator-in-person.

Mr. Shaunak Mitra, Adv.] For Jeju Metals Pvt. Ltd.
Ms. Shweta Poddar, Adv.]

Mr. Farnaz Nasim, Adv.] For the Applicant in IA no.1081 of 2023

ORDER

1. Ld. Sr. Counsel/Counsel/Authorised Representative for the parties present.
2. List this matter for arguments on **08.02.2024** at **04:00 P.M.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**